

(b) if so, the details thereof; and

(c) the comparative details of the revenue being earned at present through tobacco and its products and the expenses incurred on the treatment of diseases caused by consumption of tobacco?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) No, Sir.

(b) Does not arise in view of (a) above.

(c) During financial year 2003-04, total excise revenue earned through tobacco and its products was Rs. 6636 crore (provisional). According to the estimates of Ministry of Health and Family Welfare, the treatment of tobacco related diseases and to loss of productivity caused thereon in the country cost almost Rs. 13,500 crore annually.

Eligibility for H.R.A.

1947. SHRINAND KISHORE YADAV: Will the Minister of FINANCE be pleased to state:

(a) whether the admissibility and eligibility of House Rent Allowance to Government servants is subject to producing Ration Card, LPG connection, Electoral Identity Card, Landlord's House Rent Receipt etc. otherwise they are not eligible and entitled to draw House Rent Allowance;

(b) if so, the details in this regard; and

(c) under what provision of H.R.A. Rules, the above requirements are demanded by Government from the Government servants and the details of those cases in which Government have denied to make payment of HRA on account of non-fulfilment of the above -requirements?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) and (b) No, Sir.

(c) Does not arise.